services of a part of the financial year 1966-67, be taken into consideration."

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Mr. Deputy-Speaker: The question is:

"That the Bill to provide for the withdrawal of certain sum<sub>8</sub> from and out of the Cosolidated Fund the State of Kerala for the services of a part of the financial year 1966-67 be taken into consideration"

The motion was adopted.

Mr. Deputy-Speaker: The question is:

"That Clauses 1, 2, 3, the Schedule, the Enacting Formula and the Title stand part of the Bill".

The motion was adopted.

Clauses 1, 2, 3 the Schedule, the Enacting Formula and the Title were added to the Bill.

Shri B. R. Bhagat: I move:

"That the Bill be passed."

Mr. Deputy-Speaker: The question is:

"That the Bill be passed."

The motion was adopted.

### 14.44 hrs.

DEMANDS\* FOR GRANTS—Contd.

MINISTRY OF INFORMATION AND BROADCASTING

Mr. Deputy-Speaker: The House will now take up discussion and voting on Demand Nos. 62 to 64 and 130 relating to the Ministry of Information and Broadcasting for which 4 hours have been allotted.

Hon. Members desirous of moving their cut motions may send slips to the Table within 15 minutes indicating which of the cut motions they would like to move.

DEMAND No. 62-MINISTRY OF INFOR-MATION AND BROADCASTING

Mr. Deputy-Speaker: Motion moved:

"That a sum not exceeding Rs. 13,86,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March 1967, in respect of Ministry of 'Information and Broadcasting'."

DEMAND No. 63-BROADCASTING

Mr. Deputy-Speaker: Motion moved:

"That a sum not exceeding Rs. 5,57,77,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1967, in respect of Broadcasting"

DEMAND NO. 64—OTHER REVENUE EX-PENDITURE OF THE MINISTRY OF INFOR-MATION AND BROADCASTING

Mr. Deputy-Speaker: Motion moved:

"That a sum not exceeding Rs. 4,33,11,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1967, in respect of 'Other Revenue Expenditure of the Ministry of Information and Broadcasting'."

DEMAND NO. 130—CAPITAL OUTLAY OF THE MINISTRY OF INFORMATION AND BROADCASTING

Mr. Deputy-Speaker: Motion moved:

"That a sum not exceeding Rs. 1,56,51,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the

<sup>\*</sup>Moved with the recommendation of the President.

31st day of March 1967, in respect of 'Capital Outlay of Ministry of Information Broadcasting'."

Shri M. B. Masani (Rajkot): I wish to speak in support of my motion No. 7 of which I have given The cut motion reads follows:

"Undesirable expenditure nf public funds in a poor country like India on the development of Television."

In the few minutes at my disposal I would like to concentrate on this issue, though there are many other interesting issues about broadcasting and allied subjects which will have to wait for another time.

So far as Television is concerned, the point I would like to make is that it is not and should not be a matter for party debate. This is a matter where the whole House and its Members should bring their minds rationally and intelligently to bear on a new technique which is being made available in the world of communications.

Let me make it clear at the outset that we on these Benches have no objection whatsoever to the introduction of television services in India. On the contrary, we welcome them, because they would enrich life, particularly the life of those whose lives lack drama in the villages in the countryside, by entertainment and information, which not otherwise available. And similarly, it would enrich life by bringing the process of adult literacy and even better education through these audio-visual techniques. In a country as illiterate as this audio-visual techniques have great importance of educative nature, as also for information and entertainment purposes.

But having said that, let me say that we are very strongly opposed to the use of public funds of any nature whatsoever for this purpose. So far as we are concerned, there are two fundamental propositions that apply

to television: (i) that television services should not be provided by government; and (ii) that there should be no financing from public revenues.

So far as the first proposition is concerned, I can say that it is by and large common ground to members of all parties in this House judging by previous debates and I am very glad to see that in its recent report, the Committee on broadcasting and formation Media which is popularly known as Chanda Committee, has itself come to this conclusion that government should not provide television services; and that they should have nothing to do with the All India Radio and the present set up. Let me just read one or two sentences from their Report. At one point, in para 58, the Chanda Committee report says: "Television services must not be considered by the people as an instrument of the Government of the day as All India Radio is widely regarded today." Para 60 says: "Formation of a Television Corporation under an Act of Parliament would not imply any abrogation of Parliamentary accountability and of review by the Parliamentary Committee on Public Undertakings". It goes on to say that it would only imply that would be no interference in the dayto-day administration of the poration. It goes on to say in para 61: "There was complete agreement among the experts who perore us on the desirability keeping television outside the purview of detailed control by Government. Further, there are certain activities which do not lend selves to rigid bureaucratic control and television is undoubtedly one of them". Then again in para 64, goes on to say: "There is also a political consideration which cannot be lightly dismissed, more so in a Federal government. If some of the States come to be controlled by parties other than the one in power at the Centre"-that is likely next year-"television would be exposed to stresses and strains which are best avoided."

Therefore, so far as this point is concerned, the Chanda Committee Report, we on this side and most other hon. Members of this House are agreed that there must be separation from All India Radio and an autonomous body to run television. My own experience, the little experience of the Delhi evening programmes on television put out by All India Radio, bear out the Chanda Committee's scepticism about the confidence of All India Radio to run these services. These services, whenever I have seen them, have been amateurish. The programmes put out by the Delhi Station are insipid and, I am sorry to say, highly biassed in favour of the Congress Party. Yet this programme which goes to 700 Delhi families in this capital, costs this country several lakhs of rupees and the poor taxpayers throughout the country, in the villages, are asked to pay so that these 700 pampered families in Delhi who can own a set might be subsidised out of the public revenues. This is scandalous. The staff which puts out this very inferior programme is oversized and the Chanda Committee has described it as grossly overstaffed. It consists of 271 people for a miserable, footling service of this kind for the city of Delhi. Therefore, the first conclusion is that neither AIR nor Government are The competent to run television. Chanda Committee quite rightly says that the television of the future should not inherit an inept, uneconomic and outsized organisation. It is an enlightened Report and I would like to complement the able Chairman that Committee and the members of this Parliament, of both Houses, most of whom make up that committee. It is a very enlightened document. (Interruptions).

I hope when the Minister replies to this debate on Monday he take us into his confidence and tell us what the Government's stand is on this major recommendation of the Committee that television should be run by an independent autonomous corporation and not by AIR as an organisation of Government, hope he will be able to come to us and accept that conclusion, which will be almost universally satisfactory to this House.

I come to the second point, Finance, which is a more controversial point. The Chanda Report goes on to make it clear that the capital expenditure on this project will be colossal and, in particular, it will need very heavy foreign exchange. The Chanda Committee proposes to meet the problem in this manner. says that Ιt the capital cost should be met loans from a foreign consortium or foreign collaborators for the foreign exchange component and the rupee costs should be met by the Government. Unfortunately Committee gives no estimate of the costs. I saw in the Statesman's editorial of 27th February on estimated cost during the Fourth Plan of Rs. 50 crores, but how much of it is rupee cost, I do not know. Maybe, the Minister can enlighten us. This much is clear that the I&B Ministry's own proposals, which were prior to the Chanda Committee Report provided for an expenditure of Rs. 4 crores during the Fourth Plan from public revenues and Rs. 100 crores to be put as a burden on the tax-payer over the next 25 years by which time, according to them, the whole country would be covered. I believe the I and B estimate to be a gross under-estimate and I would request the Minister not to be fooled by it.

Now, Sir, here we must part company with both the I & B Ministry and the Chanda Committee. This is a bankrupt country today. Prime Minister has gone abroad last night to ask for help, to help this out of its bankruptcy becountry cause if that help does not come we shall have to default on our obligations. Our Government does not have the money to provide drinking water facilities in the villages of this country....(Interruptions). Drinking

## [Shri M. R. Masani]

water is not available in a large number of villages in this country. We cannot provide food and have to go abroad for good also. Schools and hospitals are in short supply. have not been able to carry out the Directive Principle of our Constitution that there should be free and compulsory primary education within ten years of Independence. Is this a country that can spend Rs. 50 or 100 crores of the tax-payers' money when the children of the poor, the poorest themselves are going without the bare needs of life, on what is after all relatively a luxury? C. Rajagopalachariar is perfectly correct when he says, he said recently that this was "a criminal misuse of public revenues." Therefore, Party will vote against these grants when they are put to vote on Monday.

Does it mean that what saying involves that there should be no television in this country? answer is a clear "no." What I say does not mean that television should be postponed or dropped for present. There are other ways of financing television, and the whole world has been doing so in those ways. Take the case of other countries, the United Kingdom, for tance. There are the BBC and the Independent Television Authority competing for public favour. BBC relies exclusively on licence fees while the ITA relies on advertisements. Neither of them get public revenue and the tax payer does not pay for them, either the or the ITA service. the United States and many other countries the entire revenue of the television services comes from commercial films and commercial broadcasts. In Italy, Germany and Canada they have both the licensing fee system and the advertisement system. But in all those countries the taxpayer is not touched and no part of the taxpayer's money goes into financing television service. In Britain, they gave loans but the loans

have been repaid by now. If these rich countries do not mulct their tax-payers for television services. is there any conceivable reason why our country, poor and destitute as this is today, should launch out into spending crores of public money, taxpayers' money on this luxury? It is true that in India licence fees will not suffice because the number of wellto-do people who can own sets is limited. But there are, even so, two ways out by which television can be a self-financing proposition in India today,

The first is the model of the United States, where the field is left for private enterprise. We have the CBC, the NBC and the ABC, very fine corporations giving excellent programmes of information, entertainment and education. Professors who are friends of mine lecture on philosophy and on every conceivable subject without any cost to the schools, without any cost to the universities, and educate people about the subjects that they are concerned with. There is nothing wrong with commercial broadcasts and commercial television. Today in the United States it has produced the finest television services in the world and the most developed. I am glad to say that even the Chanda Committee, despite its hesitation in certain respects, says this:

"Experience elsewhere shown that the acceptance advertisements to accord with the programme policy of a television organisation does not bring it even remotely under the control of commercial interests nor does it lead to the presentation of material which is in questionable taste."

With that, Sir, I hope that this controversy as to whether commercial television is good or not comes to an end. Therefore, the first alternative is to follow the United States' experience which has been copied throughout Latin America and even in our

own continent, in the Philippines, Thailand, Iran and other countries quite successfully.

am aware that although what I suggest does involve a certain measure of government control and regulation, the obsessions that have been planted in the minds of the people by those who have been ruling the country unfortunately for the last eighteen years have so distorted our public opinion that our public opinion is too backward perhaps to appreciate the progressive nature of this kind of I notice that the Chanda system. Committee, therefore, has perhaps wisely and in a statesmanlike way made compromise.

Committee Before the Technical appointed by Government on TV, certain offers were put. There was an offer from Thomson Television International, Ltd., London, and another from the Nippon Electric Co., Tokyo, both of whom said that they would lay on television services in India for profit without any cost to the Government. They have been turned down by the Technical Committee on purely doctrinaire ideological grounds. They went wrong. I would like to suggest even now that these parties be invited again and much more careful consideration be given to the merits or demerits of these offers. In any event we stand for competition and we on these Benches are oppored to monopoly in any service of this nature.

Even if the current prejudice is too strong for my enlightened hon, friend opposite to accept the first alternative, I would place before him a second alternative which should much more acceptable. It has been brought forward by the Chanda Committee, namely, a Statutory Corporation created by an Act of this Parliament, modelled on the Independent Televsion Authority in Britain with the necessary modifications. That is the second alternative. It is true that the Chanda Committee says that the rupee finance for the capital expendi-

ture for setting up this Corporation and the television apparatus should come from Government. At that point I would like to part company with that Committee. As I said, we are opposed to any rupee grant from this Government. I am quite sure that this rigid limit of seven years within which the benefits of television are to be carried to every nook and corner of this country should go. There is no reason why it should not be longer. Why not television take fifteen years to reach everyone in India? What is so sacred about seven years? If this time-limit were abolished, as I suggest it should there is no reason why this new autonomous corporation should not be self-financing.

First of all, all licence fees should be given to the Corporation. Secondly, some time should be reserved for adult education and school programmes which the Ministry of Education and other educational authorities may utilise and for which they must pay like all other consumers of time. The cost of these programmes will be negligible and, instead of spending the money on schools or in some other way, that money will be spent through the Education Ministry's grant.

Then, the Corporation should free to accept sponsored programmes advertisement following the practice which the Chanda Committee has rightly described as "almost universal." For this purpose, they may need foreign collaboration, whether for capital or revenue expenditure. How it should be got is a matter of detail. It could be got in the form of equity holdings by the foreign participants or may be in the form of loans from those who supply the equipment and those who manufacture sets in India. But whatever it may be, what I am suggesting to you are ways in which the entire burden can be lifted from the shoulders of the tax-payer and the television services can be run on a self-sufficient and self-financing basis.

### [Shri M. R. Masani]

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Then the last question remains, and that is, will it be possible to make it self-sufficient? I believe it can. It is on record that in 1964-65, the British Exchequer got no less than £34 million as tax and levies from the Independent Television Authority and the programme companies without spenda penny of public money. The ITA got nothing from the British Government or the tax-payers. But from a simple, developing profit-making service, they were able to pay taxes and levies to the extent of £34 million in one year, in 1964-65. That shows that, even if it is not quite so prosperous, our own proposed Corporation, I believe, should be able to make both ends meet.

I do hope that the hon. Minister, when he replies to the debate, will share his reactions with us, to all that I have said, and also to the Chanda Committee Report, and I hope he will do so with an open mind, free from the ideological fetters that unfortunately bind many of his colleagues.

In any event, whether he responds or not, we on these Benches are going to oppose every single rupee of the tax-payer's money which is misused by the television service in Delhi or elsewhere. We shall vote against them, because we believe that we must have a sense of proportion. Television is a good thing, but there is such a thing as a priority. There is such a thing as putting first things first, and there are a hundred things in India that deserve priority, so far as public funds are concerned, over Television.

थी म० ला० दिवेंबी (हम्मीरपूर) : उपाध्यक्ष महोदय धभी हमारे दोस्त श्री मिन मसानी साहब ने टेलीविजन का एक स्वतन्त्र कारपोरेशन बनाने के सम्बन्ध में अपना तक प्रस्तृत किया है और चन्दा कमेटी की रिपोर्ट का हवाला दिया है। मैं समझता हं कि चन्दा कमेटी की रिपोर्ट टेलीजिन का कारपोरेशन बनाने के उद्देश्य से बिल्कल मानने योग्य नहीं है। उसका कारण है। मैं यह समझता हं कि उनका यह सुझाव कि इम को प्राइवेट हाथों में कारपोरेशन बना कर दे दिया जाय मैं देखता हुं कि इस देश में हमने समाचार-पत्नों की छपाई के बारे में देखा कि पुंजीपतियों के हाथों में होने के कारण इस देश की जनना का भला नहीं होता और वे इस देश की भाषा और इस देश की जनता का हित नहीं चाहते हैं। इस देश के अंग्रेजी अकार इस देश की जनता की भावनाओं को नहीं समझते हैं और देश की भाषाभों को प्रोत्साहन देने के पक्ष में नहीं हैं। इसलियं मैंने देखा कि उससे जनता का लाभ नहीं होता।

मैंने देखा कि वड़े बड़े पंजीपतियों के हाथ में मोटर कार बनाने के कारखाने हैं विदेशो में जो कार 4 हजार से लेकर 7-8 हजार रुपये में मिलती है वही कार इस देश में 17-18 हजार रुपये में मिलती है और इसी तरह से चन्दा कमेटी की रिपोर्ट के भ्रनसार टेलीविजन का कारपोरेशन बना देने से इस देश में टेलिविजन जनता के लिये दुरुह हो जायेगा यह एक निर्थंक चीज होगी।

दूसरा तर्क मेरा यह है कि यदि यह कारपोरेशन बना दिया जायगा तो वह संसद के प्रति उत्तरदायी नहीं हो सकेगा और संसद यह चाहेगी कि ऐसी संस्था संसद के नियन्त्रण में रहे और उसका एक एक पाई का खर्ची हमारी देख रेख में बीते ताकि हम उसमें सवाल पूछ सकें नक्ता चीनी कर सकें ग्रौर सुधार कर सकें।

मेरे दिमाग में एक बात यह भी है कि यदि यह कारपोरेशन पुंजीपतियों के हाथ में दे दी गई तो हेलिविजन में शिक्षा तथा मनो-रंजन का काम उसमें क्या होगा बल्कि दलबन्दी श्रीर गृटबन्दी का काम होगा कारपोरेशन एक विशेष के पक्ष में जायेंगे

भीर फेबरेटिज्म में बह जायेंगे भीर विशेष कर पंजीवादी समाज जो इस देश का है वही इसका लाभ उठायेगा भीर गरीब जनता इसका लाभ बड़ी उठा पाबेगी।

तीसरे इससे क्या होवा कि जब उनको सरकार से पैसा नहीं मिलेगा तो वे व्यय को पराकरने के धलावा भागीदारों के लाभ ही लाभ की बात सोचेंगे कमाने की बात सोचेंगे। इस लिये विज्ञापन देना वहा दिया आयेगा खाली व्यावसायिक बातें ज्यादा होंगी भौर इतनी ज्यादा होंगी कि जनता ऊब जागेगी भीर न इनसे स्कलों को लाभ होगा भीर न जनता को लाभ होगा। वे बिज्ञावन के जरिये जनता के लिखे एक धोखा धाडी की चीज बनती चली जायेगी। यह ठीक है कि उस पर नक्ताचीनी जरूर हो सकती है लेकिन नक्ताचीनी करने से कोई नतीजा नहीं निकल सकता क्योंकि वह जनता के प्रति जिम्मेदार नहीं होगा । कारपोरेशन सिर्फ अपने लिये जिम्मेदार है जिस तरह से पंजीपति ग्रपने लिये जिम्मेदार होता है। कार की कीमत श्राज बढ़ती चली जा रही है लेकिन इससे क्या होता है सरकार उस पर कोई कदम नहीं उठा सकती और कोई नियन्त्रण नहीं कर वाती इसलिये जरूरी है कि छोटी कार बनाने का पब्लिक सैक्टर में कारखाना बोला जाय तब इनका दिमाग ठीक होगा।

मैं मसानी साहब के इस तर्क से सहमत हं कि टेलिविजन पर बहुत ज्यादा रुपया बर्च करना ठीक नहीं है परन्त यही कारण है कि सरकार ने उसको ग्रामी बड़े पैमाने पर प्रारम्भ नहीं किया है बल्कि वह उसको बीरे धीरे बढ़ा रही है जब यह बढ़ जासगा मारे देश में स्थापक हो जायगा तब मरकार इसका उत्थान इसका पालन पोषण जितनी जिम्मेदारी से कर सकती है उतना प्राइवेट म स्था नहीं कर सकती । परन्तू यदि टेलिविचन कारपोरेशन के हाथ में बला जायगा तो उसका भविष्य इस देश में विगड जासगा। इसलिये मैं भौर भेरे साथी जो कांग्रेस के हैं भीर जो जनता के प्रतिनिधि हैं वह इस कारपोरेशन की राव के पक्ष में नहीं हैं और मैं मन्त्री महोदय से चाहुंगा कि उस कमेटी ने जो रिफोर्ट दी है उन सब दुष्टिकोणों पर जनता की राय मांगें। इसलिये मेरा यह अनुरोध है कि ऐसी रिपोर्ट पर निर्णय लिया जाय तो सोच-समझ कर लिया जाय धीर अब तक जनता की भावनाओं का प्रतिनिधिकों की भावनाची का समन्वय न हो जाय तथ तक मिनिस्ट्री ऐसा निर्णय लेने से बाज भाये। इस किस्म का कारपोरेशन बनाने का मैं बिल्कुल विरोधी हं।

15 hrs.

इसरी बातें जो इस मन्त्रालय के धन्तर्गत हैं उनकी तरफ यह बाब मैं आपका ध्यान दिलाना चाहता हं। सूचना मन्त्रालय एक ऐसा मन्त्रालय है जिसमें स्थायित्व ग्रभी तक नहीं हा पाया है। इसमें स्थायित्व का झाना बहुत बरूरी है। बार बार छः छः ग्रौर ग्राठ महीने में मन्त्री बदलते रहते हैं। मन्त्री ही नहीं सैकेटरी भी बदलते रहते हैं। सैकेटरी ही नहीं माल इंडिया रेडियों के जो डायरेक्टर जनरल हैं वह भी बदलते रहते हैं। इतनी जल्दी जल्दी बदलियां होने से यह होता है कि कभी भी स्थायित्व की बात नहीं हो पाती है। नीति जो एक बार तय हो जाती है वह नहीं चल पाती है। सब काम इसी तरह से हो रहा है जिसके कारण जनता को सन्तोष नहीं हो पाता हैं। मैं इस बात की तारीफ करता है, मैं इस बात की प्रशंसा करता है कि श्राल इण्डिया रेडियो ने संकट के समय में बहुत ग्रन्छा काम किया है। लेकिन ग्रगर उसमें स्वामित्व भी होता भीर उसमें सुझ वझ वाले षधिकारी होते तो बहुत भच्छा होता ।

धाकाशवाणी हो या सूचना विभाग हो या प्रेस इनकार्येशन ब्युरो हो या पब्लिकेशस्य डिबीजन हो इन सब के प्रन्दर जो मुख्य

# [श्री म० ला० द्विवेदी]

विचारधारा है वह यह है कि वे यह समझते हैं कि जनता तक भ्रगर पहुंचना है तो केवल श्रंपोजी भाषा के माध्यम से ही पहुंचा जा सकता है। वह यह समझते हैं कि इस देश में केवल श्रंग्रेजी भाषा ही एक मात्र ऐसी भाषा है जिसके माध्यम से जनता तक पहुंचा जा सकता है । बाकी की जितनी भाषायें हैं, तमिल है, तेलूगू है, मलयालम है, गुजराती है, बंगला है, असमिया है, हिन्दी हैं, इन भाषाओं के माध्यम से काम करने के लिए सचना मन्त्रालय ने प्रभी तक कोई सराहनीय कदम नहीं उठाया है। वे यही समझते हैं कि ग्रंग्रेज़ी के जरिये सब काम हो सकता है। मैं श्रंग्रेजी के विरुद्ध नहीं हं। वह भी चलनी चाहिये। लेकिन साथ ही साथ हिन्दी के माध्यम से. तमिल के माध्यम से, तेलग के माध्यम से और हमारे देश की जितनी भी भाषायें हैं. उनके माध्यम से भी यह काम होना चाहिये। श्राज यह हो रहा है कि जो समाचार यहां से जाते है प्रेस ट्रस्ट श्राफ इंडिया की मार्फत या दूसरे मुलों के द्वारा वे भ्रंग्रेजी में ही जाते हैं भीर बाद में जा कर उनका भ्रन्ताद किया जाता है। हिन्दी में भ्रगर कोई मन्त्री बोलता है या हम लोग बोलते हैं उसकी जो रिपोर्ट है, उसके जो नोट लिये जाते हैं वे श्रंग्रेजी में लिये जाते हैं भीर अंग्रेजी में उसकी रिपोर्ट भेजी जाती है। उसका ग्रनवाद फिर जाकर प्रेस इनफार्मेशन ब्युरो ग्रादि में दूसरी भाषाओं में होता है। यहां पर ये मल रूप से ब्रंग्रेजी में जाती हैं। वहां पर उसका हिन्दी तथा दूसरी भाषात्रों में मनवाद होता है। इसका नतीजा यह होता है कि जो बात कही जाती है उसके बिल्कुल विपरीत ग्रथवा उल्टे ग्रर्थ उसके हो जाते हैं क्योंकि पहले उसका एक बार मूल से ग्रंग्रेजी में भ्रनवाद हो जाता है भीर बाद में फिर श्रंप्रेजी से भाषा में श्रनुवाद होता है। क्या हमारी जो देशी भाषायें हैं, उन भाषात्रों में ये समाचार नहीं जा सकते हैं ? क्या उनमें ये समाचार मूल रूप से तैयार नहीं हो सकते हैं ? फिर उनका धगर धाप चाहें तो मंग्रेजी

में प्रनुवाद करा सकते हैं। यदि ये श्रंग्रेजी के माध्यम से तैयार होंगी; एक विदेशी भाषा के माध्यम से तैयार होंगी भ्रीर फिर देश में जायोंगी तो जितने समाचार पत्र देश में है हमारी ग्रपनी भाषात्रों के, क्या वे तरक्की कर सकते हैं वे तरक्की नहीं कर सकते हैं। यही कारण है कि वे तरक्की कर नहीं पारहे हैं। मौलिक रूप से हम उनको समाचार श्रपनी भाषात्रों में देने में ग्रसमर्थ हैं। मैं चाहता ह कि इस ग्रंट शी छातिशी छ ध्यान दिया जाय । मैं कह चुका हं कि मैं अंग्रेजी के विरुद्ध नहीं हं। इसको भी भ्राप चलायें। लेकिन मल रूप से समाचार भारतीय भाषात्रों में श्रान चाित्यें, हिन्दी में ब्राने चाहियें, जो इस देश की भाषायें हैं उन में धाने चाहियें, जो भाषायें हमने संविधान में स्वीकृत की है, उनमें आने चार्स्यो । संविधान में कहा गया है कि हिन्दी देश की भाषा होगी। भाषा अधिनियम, 1963 में भी स्पट्ट रूप से यह कहा गया है कि िन्दी के ग्रलावा श्रंग्रेजी भी चलाई जा सकती है। English may continue in addition to Hindi. स्पष्ट कि: िन्दी कः। गया है श्रलावा श्रंग्रेज़ी भी चलाई जा सकती है। लेकिन मन्त्रालय का काम यह हो रहा है कि English may continue, Hindi may or may not be used, the other languages of the country may or may be used. यह जो है यह संविधान के बिल्कृत विरुद्ध है। जो प्रधिनियम इस सदन ने पास किया है. उसके विरुद्ध है। हिन्दी के लिए श्रीर देश की सारी भाषात्रों के लिए जो बात कही गई है उस पर ग्राप ग्रमल करें. उन भाषात्रों को ग्राप जागृत करें, उन भाषात्रों के युनिट्स श्राप फैलायें, उन भाषात्रों के कर्म-चारियों की श्राप अधिक संस्था बढायें और अंग्रेजी के जो कर्मचारी लगे हुए हैं, उनको ग्राप कम करें ग्रीर उनकी जगहों पर भारतीय भाषाच्यों के कर्मचारी लगायें। मलक्ष से म्राप हिन्दी में तथा दूसरी भारतीय भाषामा में समाचार देने का प्रबन्ध करें ग्रीर बादमें

उनका श्रंग्रेजी में श्रनुवाद हो । मौलिक रूप से श्रापका सब काम हिन्दी और भारतीय भाषाओं के माध्यम से हो । यही भाषा श्रापको जनता तक पहुंचाने के लिए काम में लानी चाहिये । यही भाषा माध्यम बननी चाहिये । मौलिक रूप से भारतीय भाषाओं में सब कामकाज होना चाहिये । मैं यह कहता है कहता कि केवल हिन्दी में हो । मैं यह कहता है कि सभी भाषाओं में हो । यदि श्रापन ऐसा किया तब थो मन्यालय कुछ सफनता प्राप्त कर सकता है श्रन्यथा देश की जनता के पास पहुंचने में श्राप समयं नही हो सकते हैं।

म्राप कहते हैं कि जनता की सरकार है, जनता के द्वारा है भीर जनता के लिए है। लेकिन जिस सरकार की भाषा जनता की भाषा नहीं है, जिस सरकार का कामकाज जनता की भाषा के माध्यम से नहीं हो सकता है या जो जनता की भाषा से कामकाज नहीं चलाती है भौर वह जनता तक उस भाषा में पहुंचना चाहती है जिस भाषा को जनता नहीं समझती है, तो कैसे हमें सफलता अपने प्रयासों में प्राप्त हो सकती है। मौलिक रूप से हिन्दी और देशी भाषाओं के माध्यम से ब्राप जनता तक पहुंचेंगे तो ब्रापकी बात को जनता समझ जाएगी । इसलिए चाहे ग्रापकी प्लान पब्लिसिटी हो या पब्लिकेशन्ज डिवी-जन हो या कोई भी दूसरा विभाग हो वे सभी श्रपने प्रयत्नों में ग्रसफल हुए हैं भीर केवल इसीलिए ग्रसफल हुए हैं कि ग्रापने जनता से सहयोग की अपील की है लेकिन अपील आपने जनता की भाषा में नहीं की है, उस भाषा में की है जिसको जनता नहीं समझती हैं। हमने जनता को सहयोग लेने के लिए बड़े बड़े साइन बोर्ड सड़कों पर लगाये हैं लेकिन अधिकतर श्रंग्रेजी में लगाये हैं। हमने बोर्ड लगाये हैं कि स्रक्षा के लिए जनता धन दे। लेकिन वे साइन बोर्ड श्रंग्रेजी में होते हैं ग्रीर उनकी जनता समझ नहीं पाती है

श्री मुत्याल राव (महबूबनगर) : हिन्दी में भी हैं।

श्री म० ला० द्विवेदी: यहीं भहीं तमिल, तेलग्, मलयालम भादि में हो सकते हैं लेकिन भंग्रेजी में बहुत श्रधिक हैं। श्रधिकांश भंग्रेजी में हैं। सड़क पर चलने वाला घादमी घंग्रेजी नहीं ममझता है। भ्रंग्रेजों के लिए ग्रापको भ्रगर इन साइन बोर्डों को लगाना हो तब तो बात भ्रलग है लेकिन यदि भ्राप इन को साधारण जनता के लिए लगाना चाहते हैं तो भ्राप को चाहिये कि जनता की भाषा में इनको श्राप लगायें, जनता के पास उसकी भाषा में पहुंचें। द्याप इंग्लैण्ड में भ्रंग्रेजी में साइन बोर्ड लगायें कि हिन्दस्तान की सुरक्षा में वे भ्रपना योगदान करें, सुरक्षा कोष के लिए धन दें तो वे तो समझ लेंगे लेकिन इस देश के लोगों से भ्राप चाहते हैं कि वे श्रापके साथ सहयोग करें, श्रापके इन प्रयत्नों में वे ग्रापको सहयोग दें तो भ्रापको इस देश की भाषा में उन तक पहुंचना चाहिये। लेकिन भ्राप ऐसा नहीं करते हैं। यह कितनी विडम्बना की बात है।

विदेशों में भी हमारे भारतीय लोग रहते है। वे भी भारतीय भाषात्रों में कार्यक्रमों को सूनने के लिए तरसते रहते हैं। मुझे पता चला है कि उन कार्यक्रमों को जो थोड़ा बहुत प्रसारित भी किया जाता है रष्ट कर दिया जाएगा या बहुत ही कम कर दिया जाएगा भौर भंग्रेजी के कार्यक्रम बढ़ा दिये जायेंगे। मैं फिजी गया है, श्रास्ट्रेलिया गया है, हांगकांग गया हं भीर मैंने देखा है कि यह भारतवासी भी रहते हैं भौर वे हिन्दस्तान के रेडियां स देशी भाषात्रों के कार्यक्रम सुनने को तरसते हैं। वे भारतीय भाषाध्रों में कार्यक्रमों को सुनता चाहते हैं। इस वास्ते मैं कहंगा कि विदेशों के लिए ब्राल इण्डिया रेडियो से जो भारतीय भाषात्रों के प्रोग्राम होते हैं उनको कम न किया जाए बल्कि उनको बढाया जाए। श्रंग्रेजी को समझने वाले लाग जरूर होते हैं यह मैं मानता हं। लेकिन सभी विदेशों में लोग अंग्रेजी नहीं जानते हैं और उनको आप भपनी भाषा में कहेंगे तो वे विदेगालंग भी श्राप की कद्र करेंगे। मैं कहंगा कि यह जो

## [श्री म॰ ला॰ हिबेदी]

दासस्य की भावना एक विदेशी भाषा के प्रति है, इसको समाप्त किया जाए । इसको किसी भी तरह उचित नहीं समझा जा सकता है ।

श्रापने देश भर में बहुत से ट्रांसभीटर लगाये हैं। छोटे छोटे दासमीटर लगाये हैं। किस प्राधार पर ग्राप उन को लगाते हैं, यह बात मे ी समझ में नहीं ऋाई है। कहीं से कोई सिफारिण ब्रा जाए कोई प्रभाव ब्रा जाए. तो रासमीटर लगा दिये जाते हैं वर्ना नहीं लगाये जाते हैं। टांसमीटर ऐसे क्षेत्रों में ग्रापने नहीं लगाये हैं जहां उनकी श्रावश्यकता है। मैं चाहता हूं कि मंत्री महोदय इस संबंध में भी विचार करें। वह देखें कि कौन से ऐसे क्षेत्र हैं जहां पर एक प्रकार का ग्राचार-विचार है. एक प्रकार की संस्कृति है, एक प्रकार के लोग हैं भीर वहां पर टांसमीटर खोले जायें। ब्रज में भ्रभी तक कोई केन्द्र नहीं खोला गया है। खोलने का विचार कर रहें हैं। रामपर में जो केन्द्र खोला है वह संस्कृति का उल्लेखनीय केन्द्र हैं। ब्देलखंड में कोई केन्द्र नहीं खोला है। उसकी उपेक्षाकी गई है। बारणासी में या भ्रन्य जगह ट्रांसमीटर लगे हैं वे रिलेइंग स्टेशन ही हैं। मल रूप से कोई कार्यकम वहां से प्रसारित नहीं होते हैं। सब से बडी बनियादी बात यह है कि उन पर बड़े बंडे इंजीनियर ग्रापने लगा दिये हैं। उन इंजी-नियरजं का खर्चा बढ गया है। मैं पछना चाहता हं कि इन इंजीनियर्ज की क्या धावश्यकता है। भ्रगर वहां उनकी भावस्यकता तो प्रोड्यसर अदौर दुसरे कार्यकर्ता भी तो आरंप लगायें ताकि उन स्थानों से मौलिक रूप से जो समा-चार भादि हैं तथा इसरे कार्यक्रम है वे भी प्रसारित किये जा सकें। हांसमीटर खाली रिलेंड्रंग स्टेशन नहीं होने चाहिए । प्रगए भापने ऐसा किया तभी तरक्की हो सकती 声!

जो श्राकाशवाणी भ्रादि में कर्मचारी-हैं उनके बारे में मैंने पिछली बार भी श्रापक्षे कहा था। उनकी तरफ कुछ धापका ध्यान दिलाया था। इस वर्ष फिर मैं प्रांप से प्रमिल करता हूं कि उनकी सर्विस कंडीशत्क पर आप गौर करें। खास तौर से धाकाशवाणी के तेमाम जो केन्द्र हैं उनमें जो प्रोग्राम एग्जे- किटव वगैरह हैं उनकी ऐसी दुईशा है कि वह बेबारे न तो कुछ कह सकते हैं और न ही उनकी सुनवाई होती है। यहां पर अपने भाषण के द्वारा मैं आपका ध्यान उनकी ग्रोर प्राक्षित करना चाहता हूं और प्रार्थना करता हूं कि उनकी श्रोर आप ध्यान दें। इनकी संख्या दिल्ली में करीब डेढ़ सी है और सारे देश में चार सी है। उनकी सर्विस कंडीशन्ज पर ग्राप दृष्टिपात करें ग्रोर सुधार करें।

श्राकाशवाणी की जो भाषा नीति है उसमें ग्रापको जल्दी जल्दी परिवर्तन करने की भ्रावश्यकता नहीं है। जो नीति एक बार बन चुकी है उस पर श्रापको कायम रहना चाहिये । उस भाषा को सभी लोग समझने लग गए हैं। बार बार भाषा नीति पर विदार करने के लिए कमेटी बना दी जाती है ग्रीर यह उससे पूछाजाताहै कि कैसी भाषाहो । जो भाषा काफी पहले से चली आ रही है और जो आगे भी चलती रह सकती है वह क्या कोई बुरी भाषा है। देश भर के लोग उसको समझते हैं। फिर भी ग्राप कहते हैं कि पब्लिक के पास पहंचने के लिए कौनसी भाषा होनी चाहिये। क्या पब्लिक अखबार नहीं पढ़ती है। समाचार पत्नों की जो भाषा है वह परिमाजित भाषा है। स्कूलों में जो भाषा पढ़ कर बच्चे निकल रहे हैं या निकल चुके हैं वह भाषा क्या कोई दूसरी भाषा है ? फिर यह कैसे कहा जाता है कि संस्कृतिकरण है या पश्चियनीकरण है। भ्राप उसमें बार बार परिवर्तन न करें। उसमें भ्राप सुधार करें, उसकी भ्रच्छा करें। लेकिन बार बार परिवर्तन भाषा नीति में नहीं होना चाहिये । बार बार परिवर्तन करने की नीति की लोग सराहना नहीं करते हैं, इसकी वे ब्राईकरते हैं।

सन्त में सच्छे कामों के लिए मैं मन्तालय की तारीफ करता हूं। साकाशवाणी के पिल्लिकेशच्छ डिवीजन के सौर सन्य जो इसके विभाग हैं, उनमें काम करने वाले लोगों ने जो सच्छा काम किया है उसकी मैं सराहना करता हूं। विशेषकर लड़ाई के जमाने में उन्होंने जो काम किया है, उसकी मैं सराहना करता हूं। साथ साथ मैं यह भी प्रार्थना करार हूं कि जो सुझाव मैंने दिये हैं उन पर विचता जिया जाए, उन पर गोर किया जाए सौर उन पर समल करने की कोशिश की जाए।

D. G. (1966-67)

Mr. Deputy-Speaker: Hon. Members may now move the motions to the Demands for Grants under the coatrol of the Ministry of Information and Eroadcasting, subject to their being otherwise admissible.

#### Shri M. R. Masani: I beg to move:

"That the demand under the head 'Ministry of Information and Broadcasting' be reduced by Rs. 100."

[Undesirable expenditure of public funds in a poor country like India on the development of Television. (7)]

Shri K. K. Warlor (Trichur): I beg to move:

"That the demand under the head Ministry of 'Information and Broadcasting' be reduced by Rs. 100."

[Discrimination in the newsprint of Government in favour of big Newspapers. (11)]

"That the demand under the head 'Ministry of Information and Broadcasting' be reduced by Rs. 100."

[Discrimination in the advertising policy of Government in favour of big Newspapers. (12)]

"That the demand under the head 'Ministry of Information and Broadcasting' be reduced by Rs. 100.".

[Question of price page schedule of Newspapers. (13)] 3007 (ai) LS-9. "That the demand under the head 'Ministry of Information and Broadcasting' be reduced by Rs. 100.".

[Failure to give more encouragement to language papers, (14)].

"That the demand under the head 'Ministry of Information and Broadcasting' be reduced by Rs. 100.".

[Implications of governmental decision regarding television. (15)].

"That the demand under the head 'Ministry of Information and Broadcasting' be reduced by Rs. 100.".

[Recent Government decision regarding a temporary ban on the remarkable Bengali film "Neel Akasher Neechey". (16)].

"That the demand under the head 'Ministry of Information and Broadcasting' be reduced by Rs. 100.".

[Non-implementation of the recommendations of the re-organisation committee for engineering services of A.I.R. (17)]

"That the demand under the head 'Ministry of Information and Broadcasting' be reduced by Rs. 100.".

[New practice of employing foreign engineers for installing transmitters in India as turn-key projects which Indian engineers had been doing all these years. (18)].

"That the demand under the head 'Ministry of Information and Broadcasting' be reduced by Rs. 100.".

[Failure to implement import substitution wherever available, particularly in utilizing foreign credits. (19].

"That the demand under the head 'Ministry of Information and Broadcasting' be reduced by Rs. 100.".

[Disregard of technical and economic considerations in establishing new radio stations. (20)].

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"That the demand under the head 'Ministry of Information and Broadcasting' be reduced by Rs. 100.".

[Need of security and strategic dispersal of new high power short wave transmitters. (21)].

"That the demand under the head 'Ministry of Information and Broadcasting' be reduced by Rs. 100.".

[Neglect shown in not establishing any radio stations at Madurai and Cochin, two of the important and main cities of the South. (22)].

"That the demand under the head 'Ministry of Information and Broadcasting' be reduced by Rs 100."

[Need to expedite on highest priority the strengthening of the Trichur Transmitting station with at least a 200 K.W. transmitter. (23)].

"That the demand under the head 'Ministry of Information and Broadcasting' be reduced by Rs. 100."

[Need for setting up of a full fledged studio centre at Trichur. (24)].

'That the demand under the head 'Ministry of Information and Broadcasting' be reduced by Rs 100.".

[Proposed agreement with U.S.S.R. for high power transmitters. (25)]

"That the demand under the head 'Ministry of Information and Broadcasting' be reduced by Rs. 100.".

[Need to implement the recommendations of the S. C. Samanta Evaluation Committee. (26)].

"That the demand under the head 'Ministry of Information and Broadcasting' be reduced by Rs. 100.".

[Need for enacting a comprehensive Press and Registration of Books statute repealing the existing out of date enactment. (27)]. "That the demand under the head 'Ministry of Information and Broadcasting' be reduced by Rs. 100.".

[Need to allot more foreign exchange for import of Newsprint. (28)].

"That the demand under the head 'Ministry of Information and Broadcasting' be reduced by Rs. 100.".

[Failure of Government to take proper action on the basis of the findings and recommendations of the Press Enquiry Commission and Monopoles Enquiry Commission (29).].

"That the demand under the head 'Ministry of Information and Broadcasting' be reduced by Rs. 100.".

[Question of near monopoly position of the P.T.I. in dissemination of news. (30)].

"That the demand under the head 'Ministry of Information and Broadcasting' be reduced by Rs. 100.".

[Need to give equal if not more facilities to representatives of language papers. (31)].

"That the demand under the head 'Ministry of Information and Broadcasting' be reduced by Rs. 100.".

[Need to expedite the implementation of the recommendations of the Exquiry Committee on Small Newspapers. (32)].

"That the demand under the head 'Ministry of Information and Broadcasting' be reduced by Rs. 100.".

[Need for expansion of Film Institute of India and wider publicity to attract more trainees. (33)].

"That the demand under the head 'Ministry of Information and Broadcasting' be reduced by Rs. 100.".

[Institution of more scholarships to Indian students to take up training in the Film Institute of India. (34)].

Shri Hem Barua (Gauhati): Sir, I have gone through the report of the Information and Broadcasting Ministry with due care and caution. This report, like any other report of its kind, is sullen and dry in details and does not focus any attention the basic facts trat confront this ministry. I am very unhappy to say that this ministry is relegated to a second rate position and even the time allotted for the discussion of its demands is limited to four hours. On the other hand, with so many departments under this ministry-it is almost like an empire-it is very difficult to do proper justice to all the departments, because the time is very limited.

I would take up external publicity first. The purpose of these external broadcasts by the All India Radio is to focus a correct image of India abroad. But what image of India is there today abroad if not the image of hungry, poor and famished country? In the context of it, I would say that the responsibility of the external broadcast has gone up very high. Now, if you turn over the pages of the handbook published by the BBC for 1966 you will know in what deplorable state our external publicity is and you can also compare that with the magnificant strides other countries. equally under-developed like us, like China, Egypt, North Korea and Cuba have made. BBC has listed 12 countries as major broadcasters and in this list of 12 countries, unfortunately, India does not find a place whereas North Korea finds a place and Cuba a place. My I teli you Sir, that in 1950 China had only 66 programme hours per week in respect of external broadcasts but by 1965 China increased the number from 66 to 937. China, according to this BBC handbook is only second to the Soviet Union in the matter of external broadcast. About Korea and Cuba, they have 200 hours of external broadcast whereas India has only 160 hours of external broadcast. To illustrate what scant attention is paid in this respect, I would like to cite one instance. I read a very illuminating article by Kushwant Singh. He was with the AIR people. There he has narrated a short fine incident. One day the announcer for the French service of the All-India Radio did not turn up in time. The engineer on duty immediately went up to the mike and said: "This is the French service of the All India Radio. I am sorry our announcer has not turned up and I speak no French. Here is some Hindustani music for you. I hope you will enjoy". The trouble was, the French listeners possibly listened to this Hindustani music but there was no reaction from their side. Either the French listeners are inert in their response or they do not treat our external broadcast with the seriousness it deserves. Otherwise, what should be the reason for there being no reaction from their side. I must congratulate the engineer on duty for his presence of mind and ingenuity. If he had not that presence of mind, if he had not played that Hindustani music, possibly it would have ended up in a sort of confusing state of affairs.

Another thing is, for our external broadcasts we utilise the service of short waves. In this  $\mathbf{agc}$  of transistor revolution short waves are becoming very speedily out of date. We want medium wave transmitters. The Government tells us that they are going to have a medium wave transmitter of 1000 kilowatts from Soviet Russia very soon and that would go

[Shri Hem Barua]

on the air by 1968. Why do you forget that Egypt, a country that is equally under-developed as we are, has already switched on to a 5000 kw medium wave transmitter. In this respect I want to ask the hon. Minister one question. I am very unhappy that he has taken over this. He did so well in shipping. From shipping to broadcasting is a very bad transmigration, I should say. But whatever that might be, are you in a position to tell us that with that 1000 kw. transmitter you would be able to purpose serve the to counteract Chinese propaganda in South-East Asia? These countries are paying a lot of attention so far as Asian and African countries are concerned-Egypt, Cuba, China and all those countries. But, unfortunately, we have neglected those countries.

Then, I do not understand this appendage "all" affixed to "All India Radio". After 18 years of freedom do you have to emphasise the allness of our country, the unified pattern of our country, by affixing the word "all" to "All India Radio"? Is there any radio in the world which is known as "all so-and-so"? Do the American people call their Voice of America, "Voice of all America"? Do the people of England call the BBC as the "All British Broadcasting Corporation"? I had recently been to Singapore. The radio there is known as "Radio Singapore". Therefore think ,this "all" does not reflect the correct image of India. If you want to project the correct image of India in the context of today, I think this "all" should be removed from "All India Radio", and this "All India Radio" should be re-named as "Radio India". I hope our hon, Minister would look into it and do it.

Then, I feel the All India Radio needs liberation from the bureaucratic hands. I hope the hon. Minister would excuse me if I compare the All India Radio with an old spinster aunt who keeps prejudiced eyes always on her young nieces whenever

she sees them in the compnay of some young smart men.

An hon, Member: Young men like the hon. Member!

Shri Hem Barua: Not like me: there are younger people.

Like that, the All India Radio does not welcome new ideas, and in order to enable this institution to welcome new ideas I think it must be liberated from the hands of the bureaucrats. In that connection, I would suggestwe have been suggesting year in and year out-that the All India Radio should be converted into a corporation judged entirely by professional and creative standards. If it is allowed to function like this under bureaucratic control things would be very bad as things became very bad when Shri mati Indira Gandhi was a candidate for the Prime Ministership. The role then played by All India Radio was criticised in a statement by certain Members of the Opposition. Under bureaucratic control, I do not think it would be able to carry the psychological warfare against our enemies. It failed on several occasions. Even during the Pakistani aggression come of the features that the All India Radio put up were horrible. One was about Sargodah. It was also fictional in character, in the sense that it was said in a very pompous way: "Here was an air pilot who crashed down on the radar detector disobeying the orders of his squadron commander". Ultimately, what happened was, after a few days Air Marshal Arjun Singh had to come out with a statement that nothing like that happened because it amounts to a blot on the discipline of the defence forces. I know, when Shastriji died, within a few hours VOA came down and was able to produce a feature whereas our people could not. Likewise, during the recent Indo-Pak conflict the AIR was not prompt in getting actual recordings from the actual battle-field when the shooting war was on and the

features that were produced on Dograi and Burki were only after a month or something like that.

There was a feature called "Requiem for a Cathedral". It was in such bad taste that the Times of India was forced to comment on it on 18th October, 1965 saying:

"AIR should be very careful to avoid crude propaganda even unconsciously in some of its feature programmes and talks...."

Don't you think this is rather a very harsh statement on the performance of the All India Radio?

I think the television is in the offing. When the television comes it would be a corporation. My sugestion is that both AIR and television, that is already in the offing, should not only be under corporations but they should also have commercial programmes in order to earn finances for our nation-building projects.

Then I will come directly to another thing. I do not understand the mind of this Ministry. Eight years after it was granted a "U" Certificate and four years after the Chinese aggression, all of a sudden the Ministry woke up and banned a Bengali picture called Neel Akasher Neeche, based on a novel by Mahadevi Varma, simply because of the fact that the hero of that book is a Chinese Bhikriwalla. And why have they done it only for two months? The way in which Government functions , would it be possible for them to make up their mind whether to ban it permanently or not within a brief period of two months? The Chinese inimical to us and we have been focusing attention on that. But, at the same time, I would refer the hon. Minister to a speech made by Shri Nehru at Shantiniketan in 1963 where he said that we should react but we should not react in terms of fear and hatred.

The Minister of Information and Broadcasting (Shri Raj Bahadur): I may say for the benefit of the hon. Member that the ban has been revoked.

Shri Hem Barua: It is very good. Thank you very much. Otherwise if  $w_e$  continue like this one day suddenly  $w_e$  will end up by banning Tagore's Kabutiwalla if our relationship with Afganistan unfortunately worsens.

Now I must say a few words about the Song and Drama Division. It should have a separate wing or department for folk culture like folk dance, folk music etc. I would say this much also. The Song and Drama Division is doing good work. During the Pakistan aggression I was fortunate enough to see some of the scenes represented by this department entitled "Ham Tum Aur Woh". Somehow I liked it and it left some impressions in my mind. In one sentence it can be said that they are propaganda and yet they are not propaganda.

I only wish well by this Ministry. This All India Radio or this Ministry fights a very serious battle, and that is a battle for the minds of men. It is not like other battles for territories; it is a battle for the minds of men. Since it fights that battle, I hope and trust that under the new leadership it will fight this battle more courageously and more vigorously.

भी वि० सि० चौचरी: (मयुरा): उपा-व्यक्ष महोदय, मैं सूचना प्रसारण मंत्रासर्थ के धनुदानों की मांगों का समर्थन करता हूं। मैं यह समझता हूं कि जैसा कि धन्नी माननीय सदस्य कह रहे थे।

हमारे मंत्री महोदय इस मंझा-लय में भ्राये हैं यह इस मंझालय का सौभाग्य है। मैं यह समझता हूं कि यह मंझालय एक महत्वपूर्ण मन्त्रालय है, इसका जितना जन-मञ्चपक है, इसका जितना जनता से सम्बन्ध [श्रीदिसि चौबरी]

है, जनता की जितनी इसमें रुचि है उतनी शायद ही किसी ग्रौर मंत्रालय में होगी। श्राज इस मंत्रालय का प्रसार से रहा है। गांव गांव रेडियों पहुंच रहे हैं। गांव गांव में इसकी श्रवाज पहुंच रही है। यह इन भ्रांकड़ों से भी प्रकट होता है कि किस तरह से जनता की रुचि इसमें बढ़ती जाती है। सन् 1963 में 37 लाख रेडियो ये। बह बढ़ कर 1964 में 43 लाख हो गए ग्रीर ऐसा प्रनुमान किया जाता है। रिपोर्ट से मालूम होता है कि 50 लाख रेडियो इस दिसम्बर में तक हो गये हैं। तो इस से जो प्रगति हो रही है। इससे यह मालुम होता है कि जनता की रुचि इस तरफ वढरही है।

इसी तरह से एक श्रीर बात उपाध्यक्ष महोदय, मुझे देखने को मिली 35, इस मजालय के द्वारा प्रदर्शनियां की गई उनमें 1 करोड 69 लाख ग्रादिमयों ने उनको देखा । श्रव श्राप देखें 1 करोड़ 69 लाख श्रादमी इन प्रदर्शनियों का देखें तो इससे प्रधिक जनता की रुचिकाश्रीर क्याप्रभाण हो सकताहै? मैं समझता हं कि चाहे वह संगीत हो, साहित्य हो कला, व्यापार उद्योग इतिहास, राजनीति, शान्ति,यह, शिक्षा विकास, विज्ञान श्रादि कोई भी क्षेत्र क्यों न हो, उस सबका इससे सम्बन्ध है। इस मन्त्रालय के प्रति सरकार की विशेष रुचि रहनी चाहिये । मैं यह भी ग्रनभव करता हं कि जिस तरह से भीर 'मंत्रालयों में प्रगति हो रही है उसके श्रपेक्षाकृत इसकी प्रगति मधिक है और मैं धीरे धीरे यहभी ग्रनुभव कर रहा रहा हूं कि हमारे भाष्ट्रिक युग में, विकान के युग में, इसका एक बहुत बड़ा स्थान है।

उपाध्यक्ष महोदय, मैं इसके समर्थन के साथ साथ कुछ बातें घीर कहना चाहता हूं। में यह निवेदन करना चाहता हू कि जैसा मैंने इस में देखा कि 30 लाख फोल्डर धीर पोस्टर छापे गए इस तरह जो फोल्म भौर पोस्टर छापे जाते हैं बहुत कम उनका प्रचार हो पाता है क्योंकि यह कहीं म्राफिस में रह जाते हैं या ब्लाक के स्तर पर रह जाते हैं ग्रौर इनकी जो भाषा होती है वह इस तरह की होती है कि ग्रामीण साधा-रण जनता उसे समझ नहीं पाती है। पगर वह इस तरह से सरल बनाये जांयें श्रौर गांव सभा को पहुंचाये जायं, गांव के स्तर पर भेजे जाय तो बहुत कुछ लाभ हो सकता है।

दूसरी बात मैं मह कहना चाहता हं जैसा कि दिवेदी जी ने कहा माननीय मंत्री जी इस बात से परिचित हैं कि हमारे बज क्षेत्र में लगभग डेढ़ करोड़ लोग अपज भाषा बोलते हैं। ब्रजभाषाकाक्या महत्व है मैं समझता हूं हमारे सब लोक सभा के सदस्य ग्रीर हमारे सब देशवामी इसे जानते हैं। हमारे माननीय मंत्री जी भी इस बात को जानते हैं कि वह कितना महत्व-पूर्ण क्षेत्र है। इस क्षेत्र की संस्कृति, भ्रीर कला महस्वपण हैं। वहां कृष्ण भगवान पैदा हए, उनकी प्रेरणा लेकर के न केवल मधुरा में, न केवल उत्तर प्रदेश में बल्कि पूरे भारतवर्ष में उसका प्रचार होता है। उपाध्यक्ष महोदय, बजभाषा के क्षेत्र में जो कला की भ्रौर संस्कृत की प्रेरणा पायी जाती है उससे श्राप देखें तो मैं यह कहंगा कि अगर किसी के **भन्दर कोई प्रेरणा, किसी के** अन्दर कोई रस पैदा होता है तो उसी बज के कृष्ण का नाम लेकर, उसी भाषा के रसिया को गाकर भौर वहां की होली धौर रासलीला देख कर धगर उस क्षेत्र की बातें सुनने को मिलें तो मैं,समझता हं कि हमारे देश में एक तरह से बढ़ा रस ग्राने लगेगा । हम यह भी भ्रनुभव करते हैं कि रस ही नहीं, हमारे जो सैनिक हैं वह इसको सुनेगें तों उन सैनिकों के भन्दर जोश भायगा महिलायें स्नेंगी तो उनके मृह पर मुस्कराहट धायेगी धौर मैं तो यहां तक कहंगा कि उनकी

रस की बातें सुनकर के बुड़ढों में भी कुछ उत्साह ग्रीर जोश पैदा होगा ग्रीर हो सकता है उनका बढापा कुछ ज्यादा दिन के लिए हट जाय। तो मैं इस सम्बन्ध में निवेदन करना चाहता हं माननीय मंत्री जी से कि माननीय मंत्री इस मांग के ऊपर विशेष रूप से ध्यान दें कि वहां रेडियो स्टेशन होना नितान्त मावश्यक है। रेडिया स्टे-शन की मेरी ही मांग नहीं, बहुत से लोक सभा के सदस्यों की मांग है, बहुत सी संस्थाओं की मांग है, जनता की मांग है, बल्कि मैं तो यह कहंगा कि देश की मांग है। इसलिये देश की इस मांग ग्रीर जनता की मांग को वह विशेष हप से ध्यान में रखें। मन्ने भाशा है कि माननीय मंत्री जी इन मनदानों की मांगों का जवाब देगें तो घोषणा करेंगे कि वहां क्रज क्षेत्र में या ब्रज क्षेत्र के मुख्य स्थान मथरा में जहां की मांग तमाम देश से पहुंची है, वहां पर रेडियो स्टेशन होगा।

दूसरी प्रार्थना मैं यह करना चाहता हूं कि जहां .....

उपाध्यक्ष महोदय : भ्राप भ्रौर समय लेना चाहते हैं ?

भी वि० सि० चौघरी: जी हां।

उपाध्यक्ष महोदय: तो म्राप सोमवार को जारी रखें।

15.29 hrs

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTION

EIGHTY-SECOND REPORT

Shri M L. Dwivedi (Hamirpur): Sir, I beg to move:

"That this House agrees with the Eighty-second Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 23rd March, 1966." Mr. Deputy-Speaker: The question is:

"That this House agrees with the Eighty-second Report of the Committee on Private Member's Bills and Resolutions presented to the House on the 23rd March, 1966."

The motion was adopted

15.291-2 hrs.

RESOLUTION RE: FREE MOVE-MENT OF FOODGRAINS IN THE COUNTRY—contd.

Mr. Deputy-Speaker: The House will now take up further discussion of the following Resolution moved by Shri Tan Singh on the 11th March, 1966:—

"This House is of opinion that the system of compulsory monopoly procurement and all zonal and other barriers to the free movement of foodgrains throughout the country be abolished immediately."

1 hour ond 20 minutes are left. Shri Bishwanath Roy may continue his speech.

भी विश्वनाय राय (देवरिया) : उपाध्यक्ष महोदय, पिछली बार जब इस प्रस्ताव पर विचार हो रहा था उस वक्त मैं सदन का ध्यान इस बात की तरफ धार्काषत करना चाहता या कि सरकार द्वारा एकाधिकार वसूली की प्रयाँ ऐसी नहीं है जिससे किसी किसान को नकसान या हानि हो। वह उनकी रक्षा के लिए भी है। उनकी प्रार्थिक रक्षा के लिए उसका उपयोग होता है। सम्भव है कि इस प्रस्ताव के प्रस्तावक महोदय के वहां प्रविक प्रज होता हो श्रीर उनके वहां के किसानों को शायद श्रन्न बेचने का ही भवसर भाता हो। लेकिन देश के प्रत्य भागों में ऐसा भवसर भी भाता है जह